

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1947  
TO BE ANSWERED ON 01.08.2023**

**SHELTER FOR PEOPLE**

**1947. SHRI KOMATI REDDY VENKAT REDDY:  
SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:  
SHRI MANNE SRINIVAS REDDY:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is taking steps to meet the demands of shelter of various people in the country especially poor people and orphans in accordance with the burgeoning increase of population every year and if so, the details thereof;
- (b) whether the shelters are constructed by Centre/States especially in Telangana and Andhra Pradesh for orphans especially for girls/women destitute as on date;
- (c) if so, the details thereof and the schemes implemented for them along with list of beneficiaries since 2011 onwards to till date, State-wise;
- (d) the funds sanctioned/spent under each scheme and district-wise; and
- (e) the parameters adopted to identify and registering them under the said schemes and if not, the reasons therefor?

**ANSWER  
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI A. NARAYANASWAMY)**

(a): Ministry of Housing and Urban Affairs (MoHUA) is implementing a Centrally Sponsored Scheme, namely, Shelter for Urban Homeless (SUH) a component of Deen Dayal Upadhaya Antyodaya Yojana – National Urban Livelihood Mission (DAY-NULM) Scheme through respective States/Union Territories (UTs). It focuses on providing permanent shelters equipped with basic facilities to the urban homeless.

Homeless persons include persons who do not have a house, either self-owned or rented, but instead live and sleep on pavements, at parks, railway stations, bus stations and places of worship, outside shops and factories, at construction sites, under bridges, in and other places under the open sky, etc. places unfit for human habitation.

As on 30.06.2023, 1,855 shelters are functional across the country including Andhra Pradesh and Telangana under DAY-NULM. The details are at **Annexure-I**.

(b): In regard to orphans/destitute are concerned, Ministry of Women and Child Development is implementing a Centrally Sponsored Scheme viz. "Mission Vatsalya Scheme" (erstwhile Integrated Child Protection Scheme) and Child Protection Scheme under which the Child Care Institutions (CCIs) established. The CCIs provides education, vocational training health counselling etc.

**Girls/women destitute:** The Shakti Sadan: Under the newly approved Mission Shakti effective from 01.04.2022, the Swadhar Greh and Ujjawala Homes known as Shakti Sadan which is an Integrated Relief and Rehabilitation Home for women in distress situations and difficult circumstances. The facilities of Shakti Sadan can also be availed by the children accompanying women. Unmarried girls up to any age and boys up to 12 years of age can stay in Shakti Sadans with their mothers (boys above 12 years of age need to be shifted to the Children Homes run under JJ Act/Mission Vatsalya).

Under Mission Shakti Guidelines, construction of Shakti Sadans has been discontinued. Funds for running Shakti Sadans on rental basis are sanctioned to the States/UTs.

At present, 26 and 20 Shakti Sadans are operational in Andhra Pradesh and Telangana respectively.

Shakti Sadan is a demand driven Centrally Sponsored Scheme where States/UTs forward proposals on the basis of requirement assessed by them as per local needs and requirement of the States/UTs and the proposals are approved in the Programme Approval Board of the Ministry.

(c): Under DAY-NULM scheme, so far, 2,46,463 urban homeless have been identified in 31 States/UTs through 3rd Party Systematic Survey.

The details of beneficiaries to States/UTs including Telangana & Andhra Pradesh in respect of Mission Vatsalya is provided at **Annexure-II**

Details of beneficiaries in the Shakti Sadan (erstwhile Swadhar Greh) during the period from 2014-15 to 2022-23 are at **Annexure-III**.

(d): Central Assistance is sanctioned/released to States/UTs including Andhra Pradesh and Telangana as a whole.

The funds sanctioned/released/spent under DAY-NLUM is provided at **Annexure-IV**.

The funds sanctioned/released/spent under Mission Vatsalya is provided at **Annexure-V**

The funds sanctioned/released/spent under Shakti Sadan is provided at **Annexure-III**

(e): The guidelines prescribe systematic third party surveys to be undertaken in cities/towns by the urban local bodies to identify the number of urban homeless to assess the need for shelters.

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**Annexure-I**

REFERRED TO IN REPLY TO PART (a) of LOK SABHA UNSTARRED QUESTION NO. 1947 TO BE ANSWERED ON 01.08.2023

**State/UT-wise Shelters functional as on 30.06.2023**

<b>Sl. No.</b>	<b>Names of the States/UTs</b>	<b>Functional</b>
1	Andhra Pradesh	89
2	Arunachal Pradesh	0
3	Assam	4
4	Bihar	99
5	Chhattisgarh	47
6	Goa	3
7	Gujarat	75
8	Haryana	51
9	Himachal Pradesh	19
10	Jammu & Kashmir	1
11	Jharkhand	55
12	Karnataka	111
13	Kerala	17
14	Madhya Pradesh	119
15	Maharashtra	96
16	Manipur	0
17	Meghalaya	4
18	Mizoram	96
19	Nagaland	3
20	Odisha	45
21	Punjab	27
22	Rajasthan	208
23	Sikkim	1
24	Tamil Nadu	228
25	Telangana	41
26	Tripura	8
27	Uttar Pradesh	144
28	Uttarakhand	11
29	West Bengal	57
30	A & N Islands	0
31	Chandigarh	1
32	D & N Haveli, Daman & Diu	0
33	Delhi	193
34	Puducherry	2
35	Ladakh	0
	<b>TOTAL</b>	<b>1,855</b>

Detail of Beneficiaries in CCIs (from 2011-12 to 2022-23) under Mission Vatsalya (erstwhile Child Protection Services) Scheme													
S. No.	State	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	6841	7167	7167	4797	4827	4874	2813	2802	3356	3012	3069	1504
2	Arunachal Pradesh	0	60	60	70	33	65	79	85	195	195	147	206
3	Assam	835	336	749	792	860	1281	1435	1885	1793	1624	1378	1380
4	Bihar	719	1110	1511	2137	1502	2315	2142	1839	1418	1844	2372	2088
5	Chhattisgarh	415	1403	1403	1493	1485	2341	2293	2562	2264	2169	2167	1974
6	Goa	0	0	0	73	447	1261	1582	1582	798	798	685	526
7	Gujarat	2035	2484	2128	2669	2299	2216	2404	1792	1895	1946	1299	1651
8	Haryana	371	617	1761	1803	2247	3219	2093	2064	1799	2017	1786	1239
9	Himachal Pradesh	1733	1733	1733	924	1016	1094	1237	1276	1374	1264	1147	805
10	Jammu and Kashmir	0	0	0	0	267	1161	711	823	823	759	579	817
11	Jharkhand	674	602	557	666	585	941	1790	1226	1683	1767	1537	1219
12	Karnataka	4283	3012	4217	4610	4114	5051	4579	4258	4527	4303	3974	3182
13	Kerala	1230	1230	975	961	1333	1382	906	953	1043	591	1380	697
14	Madhya Pradesh	741	1905	1905	2239	1963	2668	2607	3395	3152	2976	2982	2292
15	Maharashtra	4394	4652	4652	4526	4112	6444	2668	2827	2540	3716	3468	3654
16	Manipur	542	617	901	870	1105	1275	1366	1511	1845	1966	1980	2121
17	Meghalaya	446	776	1035	1199	745	1676	1102	1125	1023	975	915	972
18	Mizoram	152	193	193	1928	1615	1497	1351	1245	1204	1018	776	914
19	Nagaland	642	774	792	1710	913	692	539	517	674	770	597	493
20	Orissa	1479	9956	7486	19583	7578	7791	6928	7326	7662	7392	7077	4153
21	Punjab	446	446	446	818	591	643	499	463	697	681	685	607
22	Rajasthan	3974	3199	3611	4340	3938	3149	3328	2959	4960	5130	3670	2560
23	Sikkim	238	238	238	475	572	506	615	435	580	519	534	526
24	Tamil Nadu	2912	19133	19133	18952	17361	14555	14555	12348	13339	13819	13877	7785
25	Tripura	548	601	601	1465	560	777	600	824	848	832	875	829
26	Uttar Pradesh	4800	2579	2579	4070	3319	2954	3217	3782	4684	4965	4722	3238
27	Uttarakhand	0	0	275	275	291	424	354	502	524	511	457	700
28	West Bengal	6279	6285	4906	4720	3660	8915	7013	7222	5708	5257	6494	6220
29	Telangana			0	3013	3434	3569	1672	1685	1625	1626	2822	1129
30	Andaman & Nicobar	0	0	0	310	342	367	367	101	411	360	301	308
31	Chandigarh	300	223	223	608	462	343	239	269	269	297	153	202
32	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	35	60	5	28
33	Daman and Diu	0	0	0	50	0	100	0	0	25	0	0	25
34	Lakshadweep	2822	2365	0	0	0	0	0	0	0	0	0	0
35	NCT of Delhi	0	0	2390	1832	1867	2136	1954	1899	1986	1500	1835	1206
36	Puducherry	267	1356	1356	1635	1191	1226	1193	1101	1005	956	373	690
	<b>Total</b>	<b>50118</b>	<b>75052</b>	<b>74983</b>	<b>95713</b>	<b>76634</b>	<b>88908</b>	<b>76231</b>	<b>74683</b>	<b>77765</b>	<b>77615</b>	<b>76118</b>	<b>57940</b>

## Annexure-III

## State/UT-wise number of beneficiaries and fund released under Shakti Sadan (Swadhar Greh) Scheme

S. No.	State/UT	Number of women Benefited 2014-15 to 2022-23	Fund released 2014-15 to 2022-23** (Rupees in lakhs)
1	Andaman and Nicobar Island	29	31.9
2	Andhra Pradesh	5639	586.96
3	Arunachal Pradesh	174	64.7
4	Assam	4655	958.83
5	Bihar	1110	156.33
6	Chandigarh	136	59.54
7	Chhattisgarh	607	142.76
8	Delhi	354	79.6
9	Goa	101	12.44
10	Gujarat	1357	128.74
11	Haryana	90	17.52
12	Himachal Pradesh	37	21.16
13	Jammu & Kashmir	762	210.82
14	Jharkhand	715	82.51
15	Karnataka	14379	2545.36
16	Kerala	1845	317.93
17	Madhya Pradesh	2535	544.18
18	Maharashtra	12432	1057.33
19	Manipur	5955	2558.98
20	Mizoram	925	325.04
21	Meghalaya	475	65.82
22	Nagaland	271	53.42
23	Odisha	16734	3238.31
24	Puducherry	140	76.3
25	Punjab	302	37.12
26	Rajasthan	2472	256.47
27	Sikkim	1011	53.13
28	Tamil Nadu	7770	1444.07
29	Telangana	4417	987.69
30	Tripura	971	264.9
31	Uttar Pradesh	10464	2482.58
32	Uttarakhand	1886	387.06
33	West Bengal	8437	1097.43
	<b>Total</b>	<b>109187</b>	<b>20346.93</b>

\*\*Known as Shakti Sadan w.e.f. 01.04.2022

**Annexure-IV**

REFERRED TO IN REPLY TO PART (d) of LOK SABHA UNSTARRED QUESTION NO. 1947 TO BE ANSWERED ON 01.08.2023

**State/UT-wise fund released under DAY-NULM since inception till 30.06.2023**

**(₹ in crore)**

<b>Sl. No</b>	<b>States/UTs</b>	<b>Total released</b>
1	Andhra Pradesh	432.96
2	Arunachal Pradesh	30.66
3	Assam	102.85
4	Bihar	152.61
5	Chhattisgarh	133.57
6	Goa	18.48
7	Gujarat	262.47
8	Haryana	83.29
9	Himachal Pradesh	55.06
10	Jammu & kashmir	50.05
11	Jharkhand	147.16
12	Karnataka	144.98
13	Kerala	160.39
14	Madhya Pradesh	415.98
15	Maharashtra	351.39
16	Manipur	53.19
17	Meghalaya	9.28
18	Mizoram	106.29
19	Nagaland	45.84
20	Odisha	118.97
21	Punjab	114.09
22	Rajasthan	227.49
23	Sikkim	10.31
24	Tamil Nadu	630.77
25	Telangana	304.55
26	Tripura	62.25
27	Uttar Pradesh	438.51
28	Uttarakhand	50.18
29	West Bengal	234.42
30	Andaman & Nicobar Islands	1.34
31	Chandigarh	16.86
32	D&N Haveli, D& D	0.17
33	Delhi	0.00
34	Puducherry	14.90
35	Ladakh	2.10
	<b>Total</b>	<b>4,983.43</b>

Grant released and utilized under Mission Vatsalya (erstwhile Child Protection Services) Scheme since 2011-12

(Rupees in Lakhs)

Sl. No.	Name of the State	2011-12		2012-13		2013-14		2014-15		2015-16		2016-17		2017-18	
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized
1	Andhra Pradesh	2038.24	1084.03	1689.48	1953.42	1206.50	1107.21	301.62	275.24	238.58	500.52	110.74	586.32	1469.88	1537.11
2	Arunachal Pradesh	-	-	147.05	-	54.74	26.50	130.68	84.17	571.68	92.02	52.29	179.54	643.71	180.00
3	Assam	-	242.62	740.36	415.02	1080.00	1020.50	1010.36	1332.49	597.90	1025.07	413.64	1112.98	2932.68	1608.78
4	Bihar	115.22	167.80	871.78	791.62	957.56	515.42	204.75	1721.60	2687.89	1896.52	2787.92	1923.33	541.56	1609.84
5	Chattisgarh	-	-	397.30	340.90	213.34	213.34	821.24	1620.47	3955.55	2086.26	527.77	1683.25	3181.97	1701.20
6	Goa	-	-	-	-	-	-	100.00	240.11	235.25	39.68	36.83	98.27	728.53	54.44
7	Gujarat	626.37	496.13	1213.28	802.81	979.35	1004.35	1925.75	1404.29	2328.90	1510.37	769.95	1526.53	590.11	1767.24
8	Haryana	147.29	65.96	748.85	669.14	1085.51	846.59	1526.72	678.15	496.44	350.89	0.00	1224.85	1858.22	2500.00
9	Himachal Pradesh	314.47	48.92	-	60.33	84.96	153.23	835.71	228.25	604.04	1255.12	2345.48	2390.26	1835.01	1833.11
10	Jammu & Kashmir	-	-	-	-	-	-	-	-	113.35	0.00	43.12	114.71	807.48	807.45
11	Jharkhand	420.67	10.46	-	11.53	144.96	471.75	36.03	87.32	369.88	387.42	840.11	842.14	1714.57	1641.76
12	Karnataka	1410.91	1227.57	1856.50	2125.05	2403.63	2388.38	3689.87	3747.81	1845.24	2193.66	3720.80	3709.53	3272.45	1364.04
13	Kerala	333.33	428.16	-	428.16	718.17	426.65	1354.35	1340.30	944.39	660.25	260.50	216.96	1849.45	1275.72
14	Madhya Pradesh	240.31	233.69	1223.10	514.84	546.03	988.39	1889.69	2096.53	1116.03	2373.81	2503.88	2535.83	3262.77	2582.87
15	Maharashtra	1174.79	1036.39	976.71	1115.11	557.56	1510.80	762.32	762.32	3138.75	1975.29	2272.33	1569.37	608.15	2697.87
16	Manipur	216.16	216.16	311.28	0.00	658.15	511.26	138.48	1986.84	3082.18	1163.81	241.34	709.47	1886.33	2103.00
17	Meghalaya	211.25	129.69	474.30	555.86	762.45	762.45	2003.83	1975.50	1469.55	1497.88	2060.33	2060.33	1846.50	1846.60
18	Mizoram	225.46	225.46	504.95	553.22	696.42	712.76	1919.02	1919.02	2079.44	2079.44	1949.55	1949.55	1917.51	1917.51
19	Nagaland	942.51	942.51	838.32	838.32	911.41	911.41	957.41	1662.70	2257.65	1473.21	1350.37	1447.50	1457.45	1457.45

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20	Orissa	546.98	400.31	671.33	537.93	1227.20	1224.57	2544.82	1786.31	3309.07	2669.74	1089.22	2580.78	2599.30	2782.53
21	Punjab	574.65	-	-	10.46	191.27	216.10	507.12	570.51	820.81	515.57	581.67	718.31	143.24	875.43
22	Rajasthan	566.55	20.27	2014.93	1930.62	2347.56	2286.27	3395.82	3654.40	3258.92	2929.43	0.00	2267.52	4752.30	2995.81
23	Sikkim	88.94	-	-	-	15.97	54.55	390.24	413.88	562.00	303.74	601.18	365.87	662.76	125.43
24	Tamil Nadu	1276.56	830.54	4325.82	1672.87	2131.05	1541.83	3067.10	2804.89	825.04	4282.78	13039.37	3648.55	2013.12	5512.50
25	Telangana	-	-	-	-	-	-	2087.59	203.53	354.88	93.94	195.64	1823.98	894.82	633.08
26	Tripura	198.38	121.69	190.30	190.30	124.42	124.42	1227.34	1073.70	710.63	680.20	676.04	415.30	446.81	499.00
27	Uttar Pradesh	2142.25	1271.66	1662.48	1608.77	1109.39	1009.45	1798.90	3552.11	2884.18	3293.57	3207.19	3109.82	1830.67	4222.98
28	Uttarakhand	-	-	-	-	333.92	59.20	83.48	11.05	66.88	3.89	15.54	187.54	907.57	731.40
29	West Bengal	1205.52	1059.49	547.06	691.92	2373.04	2046.26	2574.04	4348.35	508.67	1057.29	6763.87	3522.60	5073.56	4232.67
30	Andaman & Nicobar Island	-	-	-	-	-	-	145.90	0.00	36.03	36.03	36.88	36.76	31.66	93.36
31	Chandigarh	17.96	17.96	49.84	49.84	17.58	42.26	362.22	228.30	357.82	324.15	245.44	278.53	194.32	236.17
32	Dadra & Nagar Haveli	-	-	12.78	12.78	2.09	3.15	58.61	6.71	58.66	5.84	177.59	59.11	24.82	69.90
	Daman & Diu	-	-	16.53	7.86	69.28	19.32	80.61	32.73	82.82	57.69	126.42	80.33	21.89	83.00
33	Delhi	341.93	334.77	1093.98	319.15	404.73	502.44	506.22	838.68	1363.40	931.53	978.64	1024.94	354.33	907.88
34	Lakshadweep	-	-	-	-	-	-	-	-	0.00	0.00	0.00	0.00	0.00	0.00
35	Ladakh	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Puduchery	-	-	150.00	348.09	64.66	340.48	1168.57	676.23	559.60	622.75	826.33	768.69	114.35	426.20
	Total	15376.70	10612.04	22729.31	18555.92	23472.90	23043.27	39716.41	43364.59	43892.10	40379.36	50847.97	46769.35	52469.95	54913.35

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Grant released and utilized under Mission Vatsalya (erstwhile Child Protection Services) Scheme since 2011-12

(Rupees in Lakhs)

Sl. No.	Name of the State	2018-19		2019-20		2020-21		2021-22		2022-23	
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized
1	Andhra Pradesh	1870.01	1477.11	1373.53	1679.85	1827.84	1295.78	476.46	492.38	3677.98	
2	Arunachal Pradesh	37.63	526.03	1174.11	449.14	293.55	866.50	487.92	890.97	2936.49	
3	Assam	3379.63	2015.65	3363.95	1730.54	3159.17	2373.00	864.69	1851.75	3734.67	
4	Bihar	2621.87	1619.23	1405.39	2334.30	2203.71	2455.17	2203.21	2594.87	3454.25	
5	Chattisgarh	2151.01	2710.68	2098.74	2036.07	2281.81	2345.13	1870.35	1806.14	765.05	
6	Goa	16.03	80.17	19.63	94.56	129.9	182.07	3.43	154.12	5.77	
7	Gujarat	2251.55	1790.09	2146.27	1923.30	2590.93	1566.73	697.24	1627.68	2329.53	
8	Haryana	1387.60	1693.65	2217.99	1642.22	2391.14	1312.70	931.24	1368.37	2938.82	
9	Himachal Pradesh	1342.64	1349.88	1607.40	1416.52	1457.39	1554.12	1453.90	1262.48	3091.73	
10	Jammu & Kashmir	2106.94	1189.53	1225.16	2325.80	1490.55	710.62	1929.69	2403.32	2622.85	
11	Jharkhand	1480.26	1491.25	1845.80	1577.14	1425.28	1782.28	1248.02	553.96	743.48	
12	Karnataka	4022.56	3285.56	3290.45	2969.37	2897.87	3388.23	4252.11	4252.11	5856.93	
13	Kerala	1253.77	1263.77	1519.74	754.30	1135.84	1085.16	607.45	1029.23	1284.89	
14	Madhya Pradesh	2959.23	3070.18	3052.72	2388.42	3531.26	3201.52	3057.44	3256.56	4690.78	
15	Maharashtra	3156.52	1922.01	2449.63	1941.08	3433.13	4407.73	5467.46	4143.92	7132.66	
16	Manipur	3866.99	3660.70	3102.72	3073.00	3468.9	3454.03	3606.76	4065.99	4826.75	
17	Meghalaya	2254.51	2254.51	2241.71	2234.49	2014.36	2008.45	1005.91	839.09	333.07	
18	Mizoram	2042.28	2042.28	2530.43	2136.90	2243.71	2007.61	1957.58	578.93	1503.31	
19	Nagaland	1787.12	1779.05	2085.95	2054.82	2125.64	2148.86	1842.69	1923.05	2630.86	
20	Orissa	4352.44	3398.22	3541.66	3436.79	3302.54	3599.52	4019.15	3913.48	3755.49	
21	Punjab	1244.17	534.19	722.00	815.29	558.41	673.80	172.57	273.08	1069.08	
22	Rajasthan	3584.72	3584.72	3195.88	4041.72	3221.96	3869.82	1542.75	1645.21	6600.22	
23	Sikkim	379.25	512.55	662.51	618.96	612.81	501.61	807.59	692.46	1047.25	
24	Tamil Nadu	7895.14	8622.16	14915.36	10624.87	9636.91	7620.64	7669.71	6805.47	5102.93	
25	Telangana	1329.23	1647.72	1726.38	1190.19	431.61	1182.38	3850.65	974.19	2824.95	
26	Tripura	885.77	849.54	879.61	501.03	1075.65	1216.67	977.46	549.64	159.54	
27	Uttar Pradesh	7834.39	5347.81	4277.72	4173.25	5235.63	5157.43	4553.91	5253.98	6504.67	
28	Uttarakhand	1344.40	405.84	918.58	1722.38	712.37	291.57	507.90	999.14	365.91	
29	West Bengal	2372.13	3391.03	2815.10	4295.62	4375.63	4704.87	3970.45	4213.11	2663.81	
30	Andaman & Nicobar Island	216.85	201.17	329.62	211.53	282.97	117.70	7.50	82.30	374.79	
31	Chandigarh	577.58	259.27	0.00	344.99	169.21	361.14	162.83	285.46	523.78	
32	Dadra & Nagar Haveli	11.24	90.74	193.97	80.85					389.90	
	Daman & Diu	18.42	67.77	141.79	72.36	55.96	136.67	142.98	146.18		
33	Delhi	1007.39	849.99	972.86	717.64	656.76	726.87	794.51	820.53	1506.95	
34	Lakshadweep	0.00	0.00	0.00	0.00	0	0.00	5.05	0.00		
35	Ladakh					153.18	90.46	126.17	99.57	142.44	
36	Puduchery	398.43	334.79	501.96	513.60	393.97	339.33	271.50	276.88	584.46	
<b>Total</b>		<b>73451.70</b>	<b>65318.84</b>	<b>74546.32</b>	<b>68212.89</b>	<b>70977.53</b>	<b>68736.15</b>	<b>63546.23</b>	<b>62147.60</b>	<b>88476.04</b>	

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